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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 143/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-6 of IB	Mr. Rohita Vs All That Hype Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ALOKA MADAPPA 98454 93943	Operational Creditor	

Counsell for Petitioner is present. He has filed a memo along with annexures. He has also filed another memo suggesting the name of IRP.

Issue notice to the corporate debtor. Registry to prepare the notice. Counsel to collect the notice from the Registry and serve it on the corporate debtor and to file proof of service.

List it on 16.02.2018.


MEMBER (T)


MEMBER (J)